

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.50/(MAH)/2013
CA No.

CORAM:

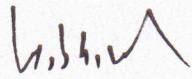
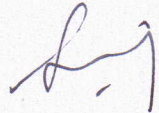
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s.
M/s. Kharadi Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MAHESH ATHAVALE	PCS FOR RESPONDENT NO.S 1,2,3,6,7,9 to 15	
2.	SHARDUL SINGH	Adv. for Petitioners	

ORDER

C.P. No. 45 to 53/397-398/CLB/MAH/2014

1. Both the Parties are present.
2. Petitioner is seeking an adjournment. Adjournment granted.
3. All the Petitions and connected Matter (C.A. 206 to 212) shall now be heard on
14.12.2016; date duly communicated to both the sides.

Dated: 08.11.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)